

1	2	3
2.	Mughalsarai	In Progress
3.	Aligarh	In Progress
4.	Dapsaura	In Progress
5.	Firozabad	In Progress
6.	Kalpi	In Progress
7.	Mirzapur	In Progress
8.	Moth	In Progress
9.	Orai	In Progress
10.	Pokhrayan	In Progress
11.	Tundla	In Progress
12.	Basti	Complete
13.	Naugarh (Siddharth Nagar)	In Progress
14.	Barabanki	In Progress
15.	Hardoi	In Progress
16.	Partapur	In Progress
17.	Sandila	In Progress
18.	Sultanpur	In Progress

Workers under the Mid-Day-Meal Scheme

*348. SHRI TARINI KANTA ROY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Mid-Day-Meal workers/cook-cum-helpers working under the Mid-Day-Meal Scheme, State-wise;

(b) the number of Mid-Day-Meal workers being paid an honorarium of Rs. 1000/- per month as announced in November, 2010, State-wise;

(c) whether Government will agree to pay minimum wages to these cooks and cook-cum-helpers;

(d) if so, the time-frame thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) The details of number of cook-cum-helpers engaged under the Mid

Day Meal Scheme are at Statement (*See* below). They all are being paid honorarium of Rs. 1000/- per month.

(c) to (e) The job of cook-cum-helper is part time as only one meal has to be cooked and served on a school day. Therefore, the question of payment of full daily minimum wage does not arise.

Statement

*Details of number of cook-cum-helpers engaged under the
Mid Day Meal Scheme*

Sl.No.	State/UT	No. of Cook-cum-helpers
1	2	3
1.	Andhra Pradesh	142503
2.	Arunachal Pradesh	8182
3.	Assam	100350
4.	Bihar	183583
5.	Chhattisgarh	110890
6.	Goa	3252
7.	Gujarat	91998
8.	Haryana	32040
9.	Himachal Pradesh	27747
10.	Jammu and Kashmir	30572
11.	Jharkhand	85066
12.	Karnataka	114653
13.	Kerala	31520
14.	Madhya Pradesh	275131
15.	Maharashtra	236626
16.	Manipur	4396
17.	Meghalaya	17254
18.	Mizoram	5136
19.	Nagaland	4437
20.	Orissa	66388

1	2	3
21.	Punjab	49490
22.	Rajasthan	143182
23.	Sikkim	1891
24.	Tamil Nadu	117009
25.	Tripura	11042
26.	Uttarakhand	31539
27.	Uttar Pradesh	434032
28.	West Bengal	234834
29.	Andaman and Nicobar Islands	0
30.	Chandigarh	750
31.	Dadra and Nagar Haveli	535
32.	Daman and Diu	260
33.	Delhi	18740
34.	Lakshadweep	106
35.	Pondicherry	1031
TOTAL:		2616265

Fake letter-pads of VIPs used for confirmation of tickets

*349. SHRIMATI KUSUM RAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of rackets are in operation in different railway zones, involved in getting wait-listed tickets confirmed against requisitions on fake letter-pads of VIPs;

(b) if so, the details of rackets apprehended and action taken against them during the last three years, zone-wise;

(c) whether requisitions received for wait-listed tickets are verified by Railways before confirming tickets;

(d) if not, the reasons therefor;

(e) whether non-compilation of requisitions on the ground of voluminous work facilitates the corrupt officials of Railways and fake VIP letter-pad users; and